

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

IB-375/PB/2018

New IA/1935/2024, New IA/1874/2024, IA/1087/2024, IA/1037/2024,
IA/613/2021, IA/2508/2021

IN THE MATTER OF:

M/s. Bipin Industries Pvt. Ltd.

.....Applicant

Vs.

M/s. ABW Infrastructure Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 25.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Alok Kumar, Ms. Deepti Bhardwaj, Mr. Jitesh
Singh Sandhu for Kotak Mahindra
Mr. Sumant Batra, Ms. Nidhi Yadav, Mr. Sarthak
Bhandari, Advs. in IA/2508/2021
Mr. Aman Bajaj, Mr. Purushartha Singh Advs. in
IA/1037/2024
Mr. Prem Garg, Adv. in New IA/1874/2024
Mr. Nikhil Aswani, Adv. in IA/1087/2024

For the Respondent :
For the RP : Mr. Satya Prakash Gupta, RP with Mr. Rajeev Mehra,
Mr. Ashish Verma, Ms. Salonee Keshwani, Advs.

ORDER

Ld. Counsels for both the sides are present. List the matter on
10.05.2024.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)